

MINUTES OF THE VC MEETING NO.02 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 31.05.2021 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No. 02(2021-22) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Nitish Suri, Deputy DGFT on 31.05.2021 at 3:00, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Shri Sushil T Williams, Deputy Secretary (Oil Refinery), MoPNG

In attendance:

- i. Shri Ram Paul Singh, FTDO

3. **Altogether 81 applications (including 60 deferred cases) were considered by the EFC, out of which 41 cases were approved including 28 cases on post facto basis and remaining 40 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited.** The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

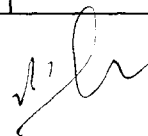
S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	SP Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW.
2.	Bayer Bioscience Pvt Ltd	51375/AM21	Hybrid Rice (Paddy) seeds	23.01.2021	Based on the comments received from DoAH&D vide OM No. 1-143/2021-S.D.IV(263 rd EXIM-Export-57) dated 26.04.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
3.	Sudhir Traders	51394/AM21	Paddy	30.01.2021	Deferred due to want of comments / NOC from DoAC&FW
4.	Kaveri Seeds Company Ltd	51417/AM21	Hybrid Rice (Paddy) seeds	04.02.2021	Deferred due to want of comments / NOC from DoAC&FW
5.	Heer Impex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments / NOC from DoAC&FW. Application has been forwarded to Trade Divison, DoAC&FW for wants of comments /NOC



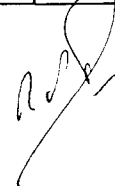
6.	Laxmi Traders/Dinanath Bhagat	51539/AM21	Non Basmati Rice Paddy Other than seed quality	23.03.2021	Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 15.04.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Laxmi Traders/Dinanath Bhagat EFC has Deferred the case. Response of DoAC&FW on the policy of rice paddy is awaited
7.	Corteva Agriscience Seeds Pvt Ltd	51548/AM21	Hybrid Rice (Paddy) seeds	25.03.2021	Deferred due to want of comments / NOC from DoAC&FW.
8.	Corteva Agriscience Seeds Pvt Ltd	51549/AM21	Hybrid Rice (Paddy) seeds	25.03.2021	Deferred due to want of comments / NOC from DoAC&FW.
9.	Nitish Trading	51554/AM21	Non Basmati Rice Paddy Other than seed quality	30.03.2021	Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 15.04.2021 for export of 11500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Nitish Trading EFC has Deferred the case. Response of DoAC&FW on the policy of rice paddy is awaited
10.	Pioneer Hi Bred Pvt Ltd	50003/AM22	Hybrid Rice (Paddy) seeds	06.04.2021	Deferred due to want of comments / NOC from DoAC&FW
11.	Bayer Bioscience Pvt Ltd	50018/AM22	Hybrid Rice (Paddy) seeds	16.04.2021	Deferred due to want of comments / NOC from DoAC&FW.
12.	Corteva Agriscience Seeds Pvt Ltd	50024/AM22	Hybrid Rice (Paddy) seeds	22.04.2021	Deferred due to want of comments / NOC from DoAC&FW.
13.	Pioneer Hi-bred Pvt Ltd	50025/AM22	Hybrid Rice (Paddy) seeds	22.04.2021	Deferred due to want of comments / NOC from DoAC&FW.

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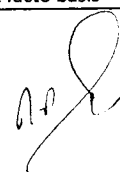
14.	Gopal Kumar	50027/AM22	Non Basmati Rice Paddy Other than seed quality	23.04.2021	Deferred due to want of comments / NOC from DoAC&FW
15.	Ajay Kumar	50033/AM22	Non Basmati Rice Paddy Other than seed quality	28.04.2021	Deferred due to want of comments / NOC from DoAC&FW
16.	Rajesh Kumar/Sahu Traders	50037/AM22	Non Basmati Rice Paddy Other than seed quality	03.05.2021	Deferred due to want of comments / NOC from DoAC&FW
17.	Kunal Rice	50038/AM22	Non Basmati Rice Paddy Other than seed quality	05.05.2021	Deferred due to want of comments / NOC from DoAC&FW
18.	Nitish Srivastav/ Raj Laxmi Traders	50040/AM22	Non Basmati Rice Paddy Other than seed quality	06.05.2021	Deferred due to want of comments / NOC from DoAC&FW
19.	Adarsh Traders	50042/AM22	Non Basmati Rice Paddy Other than seed quality	06.05.2021	Deferred due to want of comments / NOC from DoAC&FW
20.	Jay Ma Laxmi Traders	50043/AM22	Non Basmati Rice Paddy Other than seed quality	06.05.2021	Deferred due to want of comments / NOC from DoAC&FW
21.	Amit Trading Company	50044/AM22	Non Basmati Rice Paddy Other than seed quality	07.05.2021	Deferred due to want of comments / NOC from DoAC&FW



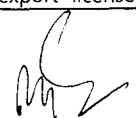
22.	Bala Jee Enterprises	50045/AM22	Non Basmati Rice Paddy Other than seed quality	07.05.2021	Deferred due to want of comments / NOC from DoAC&FW
Department of Animal Husbandry and Dairying					
23.	Shiv Shakti Traders	51390/AM21	Rice Bran	28.01.2021	Deferred due to want of comments / NOC from DoAHD.
24.	Bikash Sharma	51398/AM21	Wheat Bran	30.01.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
25.	Ajay Kumar Gupta	51450/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAHD
26.	Sahu Trading	51453/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAHD
27.	Asadul Pretty Traders	51517/AM21	Wheat Bran	11.03.2021	Deferred due to want of comments / NOC from DoAHD
28.	Nazrul Enterprise	51519/AM21	Wheat Bran	15.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
29.	GM Enterprise	51536/AM21	Wheat Bran	22.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
30.	MTE Exim Pvt Ltd	51543/AM21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 10.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
31.	NK Agro Exports(India) Pvt Ltd	51544/AM21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license



					was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
32.	Himalaya Exports	51545/AM21	Wheat Bran	24.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
33.	Pratima Enterprise	51547/AM21	Wheat Bran	25.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
34.	Gazi Enterprise	51551/AM21	Wheat Bran	29.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
35.	Rakhi Enterprise	51555/AM21	Wheat Bran	30.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
36.	V K Udyog Ltd	51556/AM21	Wheat Bran	30.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
37.	Privi Exports Pvt Ltd	51558/AM21	Wheat Bran	31.03.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



38.	Amar Enterprise	50001/AM22	Wheat Bran	05.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
39.	GAA Trading Enterprise	50004/AM22	Wheat Bran	06.04.2021	Deferred due to want of comments / NOC from DoAHD
40.	Raj International	50005/AM22	Wheat Bran	07.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
41.	Bengani Commodities Pvt Ltd	50008/AM22	Wheat Bran	09.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
42.	Global Enterprise	50009/AM22	Wheat Bran	09.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
43.	Raghubir Retailers Pvt Ltd	50010/AM22	Wheat Bran	11.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
44.	Raghubir Retailers Pvt Ltd	50011/AM22	Wheat Bran	11.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
45.	Ajmir Agency	50012/AM22	Wheat Bran	12.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license



					was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46.	Khageshwar Roy	50013/AM22	Wheat Bran	13.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
47.	S P Enterprise	50014/AM22	Wheat Bran	14.04.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s S P Enterprise
48.	S P Enterprise	50015/AM22	Wheat Bran	14.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
49.	S P Enterprise	50016/AM22	Wheat Bran	14.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
50.	AB Udyog Pvt Ltd	50017/AM22	Wheat Bran	16.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
51.	MTE Exim Pvt Ltd	50020/AM22	Wheat Bran	17.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
52.	Tapan Traders	50022/AM22		20.04.2021	Based on the comments received from DoAH&D



			Wheat Bran		vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
53.	S V International	50023/AM22	Wheat Bran	20.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
54.	Sourav International	50026/AM22	Wheat Bran	22.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
55.	Ghosh Export	50028/AM22	Wheat Bran	24.04.2021	Based on the comments received from DoAH&D vide OM No. Nil dated 11.05.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
56.	Greenmore Organic Foods Limited	50029/AM22	Wheat Bran	25.04.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 4000 MT Wheat Bran to Bangladesh by M/s Greenmore Organic Foods Limited
57.	Sabir Enterprise	50031/AM22	Wheat Bran	26.04.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 11.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Sabir Enterprise
58.	Adarsha International	50034/AM22	Wheat Bran	28.04.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 11.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Adarsha International
59.	Ghosh International	50035/AM22	Wheat Bran	29.04.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 11.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s



					Ghosh International
60.	Crossline Enterprise	50036/AM22	Wheat Bran	01.05.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 11.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Crossline Enterprise
61.	Vama Enterprises	50039/AM22	Wheat Bran	06.05.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Vama Enterprises
62.	Maruti International	50047/AM22	Wheat Bran	08.05.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Maruti International
63.	Soumen Enterprise	50048/AM22	Wheat Bran	08.05.2021	Deferred due to want of comments / NOC from DoAHD
64.	Onward Commodeal Pvt Ltd	50049/AM22	Wheat Bran	08.05.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Onward Commodeal Pvt Ltd
65.	Maa Siddheswari Enterprise	50050/AM22	Wheat Bran	08.05.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Maa Siddheswari Enterprise
66.	Sankar Addhya / S.R International	50051/AM22	Wheat Bran	10.05.2021	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No.Nil dated 21.05.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Sankar Addhya / S.R International
67.	Niru Saha	50053/AM22	Wheat Bran	11.05.2021	Deferred due to want of comments NOC from DoAHD
68.	Amasha Impex Pvt Ltd	50054/AM22	Wheat Bran	11.05.2021	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
SU Division					
69. rE	Sri Hare Rama Hare krishna Industries	51310/AM21	Redsanders wood in VAP form-Pattaland	21.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division).
70.	Glowide trade wings	51314/AM21	Redsanders wood in VAP form-Pattaland	23.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division).
71.	Nishant Aromas	51490/AM21	Sandalwood Oil	03.03.2021	Deferred due to want of

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	P. Limited				comments / NOC from MoEF&CC (SU Division)
72.	Raati Rajan Impex	50041/AM22	Redsanders wood in VAP form- Confiscated	06.05.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
Department of Atomic Energy					
73.	Sukaso Ceracolors Pvt Ltd	50019/AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder	17.04.2021	Approved on the basis of comments/ NOC received from DAE vide email dated 17.05.2021 for export of 1000 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder to Saudi Arabia by Sukaso Ceracolors Pvt Ltd
74.	Sukaso Ceracolors Pvt Ltd	50021/AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder	19.04.2021	Approved on the basis of comments/ NOC received from DAE vide email dated 17.05.2021 for export of 400 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder to China by Sukaso Ceracolors Pvt Ltd
Ministry of Textiles					
75.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles.
Ministry of Petroleum & Natural Gas					
76.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG. Last reminder to be issued to firm for submitting the required information.
77.	Retail Detailz India Private Limited	51439/AM21	PARAFFINIC WHITE OIL b) ENA - ETHYL ALCOHOL (STN 96% AT 20C) LT c) BENZYL SALICYLATE d) LIGHT LIQUID PARAFFIN e) CALCIUM CARBONATE f) RAW TALC g) TEXAPON N- 70 T h) WHITE SOFT PARAFFIN	16.02.2021	Deferred due to want of comments/NOC from MoPNG.
Ministry of Mines					
78.	Hocage Home Decor Pvt Ltd	51260/AM21	Silica Sand	09.11.2020	Deferred due to want of comments /NOC from Ministry of Mines. EFC decided to take up this case on file.
79.	Arvik Minerals Pvt Ltd	51391/AM21	Silica Sand	29.01.2021	Deferred due to want of comments /NOC from Ministry of Mines. EFC decided to take up this case on file.
80.	Jai Vardhman Khaniz Pvt Ltd	51460/AM21	Silica Sand	23.02.2021	Deferred due to want of comments /NOC from Ministry of Mines. EFC decided to take up this case on file.
81.	Ceedee Metalloys Pvt Ltd	51550/AM21	WASHED SILICA SAND FOR LFC	30.03.2021	Deferred due to want of comments /NOC from

				Ministry of Mines. EFC decided to take up this case on file.
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Note :

(i) **Deferred cases** :Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** :Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**.Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected**. Cases which are shown as Rejected implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed**. Cases which are shown as Closed implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
